

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1337 of 2019

IN THE MATTER OF:

Pegasus asset Reconstruction Pvt. Ltd.

...Appellant

Versus

Yashomati Hospitals Pvt. Ltd.

...Respondent

Present:

For Appellant : Mr. Dinkar Singh, Advocate

For Respondent : Present but appearance not marked.

O R D E R

04.02.2020 Learned Counsel for Respondents states that she will file Reply today. The same may be filed by 05th February, 2020. Rejoinder, if any, may be filed by the Appellant within a week thereafter.

List the Appeal 'for admission (after Notice)' on **26th February, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/md